



Standing Committee Report Summary

The Company Secretaries (Amendment) Bill, 2010

- The Standing Committee on Finance (Chairperson: Shri Yashwant Sinha) tabled its 23rd Report on 'The Company Secretaries (Amendment) Bill, 2010' on August 31, 2010. The Bill was introduced in the Rajya Sabha on April 28, 2010.
- The Bill seeks to allow the members of the Institute of Company Secretaries of India to form limited liability partnerships as defined by the Limited Liability Partnership

Act, 2008. The Council of the Institute manages affairs of the institute. The Committee recommended that the Secretary of the Council should be appointed from among the members of the Institute.

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